Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 41 of 2012

Dated: 12th March, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Puducherry Power Corporation Limited ....Appellant (s)
Versus
Joint Electricity Regulatory Commission & Anr.... Respondent (s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on 04.04.2012. Dasti service is permitted.

Post the matter on ***04.04.2012.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs